

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:483

ANSWERED ON:20.02.2009

TRAINING TO TRIBALS

Bhagora Shri Mahavir;Khandelwal Shri Hemant

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has formulated any scheme for imparting training to tribals engaged in the cottage industry;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether 'O' level computer training courses are being run by the Government for students belonging to Scheduled Tribes under the Tribal Sub-plan; and
- (e) if so, the details thereof alongwith the funds allocated and released for the purpose during the last three years and the current year, State-wise/UT-wise?

Answer

MINISTER OF STATE TRIBAL AFFAIRS (Dr. RAMESHWAR ORAON)

(a) to (c) : There is no specific scheme in the Ministry of Tribal Affairs for imparting training to tribals in cottage industry. However, under the schemes of Vocational Training in Tribal Areas and Grant-in-aid to Voluntary Organizations working for the Welfare of Scheduled Tribes, among other categories of projects, such projects, for imparting training in cottage industry can also be considered.

(d) to (e) : There is no such provision under the scheme of Special Central Assistance to Tribal Sub Plan (SCA to TSP) for imparting training for "O" level computer training course to scheduled tribes. However, under the scheme of Grant-in-aid to Voluntary Organizations working for Welfare of Scheduled Tribes, projects of Non-Governmental Organizations for computer training courses for Scheduled Tribes are considered wherein it is envisaged that the computer course could be accredited by DOEACC of Ministry of Information and Technology as far as possible.